

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04-03-2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1080/2019 IN  
PETITION NUMBER : CP/976/2018  
NAME OF THE PETITIONER(S) : VS & B CONTAINERS LLC  
NAME OF THE RESPONDENT(S) : XLLENT MARILINE INDIA PVT LTD  
UNDER SECTION : SEC 19(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. C. SATHYANARAYANA 9603970445	For Applicant	
2)	S. BALAJI 9600088300	For R &	

**ORDER**

Due to administrative exigencies in relation to sitting in Court-II, the matter could not be taken up today. Post this matter on **01.04.2020**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)